(e) what other steps are proposed to be taken to provide shelter to aged persons in every State?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI):(a) Yes Sir.

- (b) The basic objective of the Council shall be to provide feedback and advise to the government on policies and programme for older persons. The Council will have representatives of relevant Central Ministries, Planning Commission, State Governments, Non-Governmental Organisation, Academic Bodies, Media and Experts on ageing issues from different fields.
 - (c) No. Sir.
- (d) Question does not arise in view of (a) and (b) above.
- (e) Under the ongoing schemes of the Ministry assistance is already being provided to NGOs. Local Bodies and Self Help Groups of older persons to establish old age homes and day care centres for older persons throughout the country.

पिपूल्स फॉर एनीमल्स गौ-सदन में पशुओं की मौत

- 1344. चौधरी हरमोहन सिंह यादव: क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि 'पिपुल्स फॉर' एनीमल्स गौ-सदन' में कई पशुओं की मौत हुई है,
- (ख) यदि हां, तो गत ३ वर्षो के दौरान इस गौ-सदन में कितने पशुओं की मौत हुई है, और
- (ग) गत 3 वर्षों के दौरान गौ-सदन के लिए कितनी राशि प्राप्त हुई है और वर्तमान में इसे सरकार से क्या-क्या सुविधांए प्राप्त हो रही है?

सामाजिक न्याया और अधिकारिता मंत्रालय की राज्य मंत्री (श्रीमती मेनका गांधी) : (क) और (ख) उपलब्ध सूचना के अनुसार, पिछले तीन वर्षों के

दौरान पीपुल्स फॉर एनिमल्स गो-सदन में मृत पशुओं की संख्या के ब्यौरे इस प्रकार है:—

वर्ष	मृत पशुओं की संख्या	
1995-96	उपलब्ध नही*	
1996-97	2629	
1997-98	2627	

- * पीपुल्स फॉर एनिमल्स गो-सदन ने नवम्बर, 1995 से कार्य करना आरंभ किया और 1995-96 के मृत्यु के आकंडे उपलब्ध नहीं है।
- (ग) वर्ष 1996-97 के दौरान, राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार द्वारा पीपुल्स फॉर एनिमल्स गो-सदन को दिल्ली कल्याण समिति कोष से 35 लाख रू। निर्मुक्त किए गए। दिल्ली सरकार ने रूथेकोवेल प्रतिष्टान को 303.14 बीधे ग्राम सभा बवाना भूमि एक रुपया प्रतिवर्ष प्रति एकड़ के मामूली लाइसेन्स शुल्क पर आबंटित की है। इस संबंध में उक्त भूमि का कब्जा प्राप्त करने के पश्चात, उस गैर-सरकारि संगठन के साथ दिनांक 3.1.1995 को एक लाइसेंस विलेख तैयार किया गया है। गो-सदन में पशुओं के लिए प्राथमिक पशुचिकित्सा सहायता सुविधाओं का अनुरक्षण राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार के पशुपालन विभाग द्वारा किया जा रहा है।

वर्तमान वित्त वर्ष के दौरान सामाजिक न्याय और अधिकारिता मंत्रालय, भारत सरकार द्वारा रूथवेल प्रतिष्ठान, नई दिल्ली को इसकी बवाना और राजागार्डन की परियोजनाओं के अंतर्गत पशुओं के लिए आश्रय गृह के निर्माणार्थ 5,81,850.00 रू. की वित्तिय सहायता और संकट में पड़े पशुओम के लिए एम्बुलेंस सेवाओं का प्रावधान करने के लिए 6.18 लाख रू. की वित्तीय सहायता प्रदान की गई है।

Posts sanctioned for NMFDC

1345. MISS MABEL REBELLO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of posts sanctioned for National Minorities Finance and Development Corporation (class-wise and category-wise);
- (b) the number of posts filled up (category-wise);

- (c) whether the NMFDC comply with the reservation policy of Government fot SC/SC /OBCs and Handicapped persons; and
- (d) if not, the reasons therefor and the steps being taken for complying with the reservation policy?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI):

(a) and (b) The details of various posts in the National Minorities Development and Finance. Corporation are given below:

Class Category		Total posts	Posts filled up
A	Excutive	25	15
B	Supervisory	8	1
C	Non-supervisory	27	13
D	Class-IV	8	6

(c) and (d) Of the 35 posts filled up in National Minorities Development and Finance Corporation, 10 belong to Scheduled Castes, 1 to Scheduled Tribe and 4 to Other Backward Classes.

Recommendations of National Minorities Commission

- 1346. MISS MABEL REBELLO:Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the Locus standi of the recommendations made by the National Minorities Commission:
- (b) whether such recommendation are ordinarily binding on Government; and
- (c) the number of recommendations submitted by the National Minorities Commission and accepted/rejected by Government till date?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) The National Commission for Minorities, which is a statutory body under the

- National Commission for Minorities Act, 1992, submits its recommendations to the Central and State Governments in pursuance of Section 9(1) (c) of the Act. These recommendations are placed in each House of Parliament by the Central Government & before State Legislatures by the concerned State Governments alongwith a Memorandum explaining the action taken or proposed to be taken on the recommendations and specifying the reasons for non-acceptance, if any, of any of such recommendations.
- (c) The National Commission for Minorities have made a number of recommendations in their Annual Reports for the years 1993-94 to 1997-98. These are under examination.

Allocation for rehabilitation of displaced Tribal Families

- 1347. SHRI GANDHI AZAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether a sum of Rs. 25 crores has been allocated in the Budget estimates of her Ministry during 1998-99 for rehabilitation of displaced tribal families;
- (b) if so, the amount actually utilised, so far, and the number of tribal families benefitted; and
 - (c) if no, the reasons for the same?
- THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.
- (b) and (e) The scheme could not be implemented at the approval of the full Planning Commission is awaited.

NGOs functioning in Tribal areas of Orissa

- 1348. SHRI ANANTA SETHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the names of the Non-Governmental Organisations (NGOs) in Orissa which are functioning in the tribal areas;